

1	2	3	4	5	6	7
Australia - New Zealand	Mandatory (+voluntary)	Product	All products based on content	Processed products	1%	Implemented
Argentina	Voluntary	Product	Not specified- all products based on content			No specific law
South Africa	Voluntary	Product	Not specified- all products based on content			Implemented
Philippines	Voluntary	Product	Not yet specified		5%	Upcoming
Canada	Voluntary	Product	All products based on content		5%	Implemented
United States	Voluntary	Product	All products based on content		N/A	Draft
	guidelines					

a : For substantial equivalent products only.

b : On three main ingredients in each product.

c : On top five major ingredients in each product.

Source: Haigh (2004), Carter and Gruere (2003a), USDA FAS Attache Reports (2000-06)- As conveyed by Ministry of Environment and Forest

## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

### National Fibre Policy

415. SHRIMATI T. RATNA BAI: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has any proposal to introduce National Fibre Policy;
- (b) if so, the details worked out so far;
- (c) whether Government is contemplating to include the new changes came in the textile industry in such policy;
- (d) if so, the details thereof; and
- (e) the suggestions received from the Government of Andhra Pradesh to incorporate in such policy to suit the textile industry workers in Andhra Pradesh and to help the SC/ST people?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI):  
(a) and (b) Yes, Sir. The Government is contemplating to formulate a National Fibre Policy. A working group is being constituted to look into the various aspects.

(c) and (d) The required changes, if necessary, would be carried out after formulation of the said Policy.

- (e) No such reference received from Government of Andhra Pradesh.